

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD. 28

O.A.NO. 1137 of 1992.

Between

Dated: 30.12.1992.

N.Purushotham

...

Applicant

And

Union of India Represented by

1. The Secretary to Govt., Department of Posts, New Delhi.
2. Director Telegraph (Traffic) O/o Chief General Manager, Telecom, Hyderabad.
3. Senior Superintendent, Telegraph (Traffic), Kurnool.
4. Senior Superintendent of Post Offices, Chittoor Division, Chittoor.
5. Post Master, Palamaneru H.O., Palamaner.

...

Respondents.

Counsel for the Applicant

: Sri. K.S.R.Anjaneyulu

Counsel for the Respondents

: Sri. N.Rajeswara Rao, for Sri. N.V.Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member.

The Tribunal made the following order:-

Heard both sides.

By way of an Interim order we direct the respondents to maintain statusquo as of date till 15-1-1993. The respondents are at liberty to file a counter opposing the OA with an advance copy to the applicant.

List the case on 15.1.1993.

30/12/92
Dy. Registrar(Judl.)

Copy to:-

1. The Secretary to Govt., Department of Posts, Union of India, New Delhi.
2. Director Telegraph (Traffic) o/o Chief General Manager, Telecom, Hyderabad.
3. Senior Superintendent, Telegraph (Traffic), Kurnool.
4. Senior Superintendent of Post Offices, Chittoor Division, Chittoor.
5. Post Master, Palamaneru H.O., Palamaner.
6. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
7. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
8. One spare copy.

ASR (1)
30/12/1992 O.A. 1137/92

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY APPROVED BY
HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

To be wff on 15.1.1993

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R. BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T. CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

Dated: 30/12/1992

ORDER/JUDGMENT:-

R.A./ C.A./M.A. NO.

O.A. No.

in
1137/92

T.A. No.

(W.P. No. _____)

Admitted and Interim Directions issued

31 DEC 1992

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

